

Annexure-8														
Name of the corporate debtor: Teerth Gopicon Limited ; Date of commencement of CIRP: 10th August, 2026 (Order received on 11th August 2026) ; List of creditors as on: 08th October, 2026														
List of operational creditors (Other than Workmen and Employees and Government Dues)														
(Amount in ₹)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	M/s. S.M. Infrastructure & Supplier	17-08-2026	₹ 1,48,56,929	₹ 1,18,50,131	Operational Creditor	Unsecured	-	No	-			₹ 77,502	₹ 29,29,296	
2	Siddharth Communication	18-08-2026	₹ 20,664	₹ 20,664	Operational Creditor	Unsecured	-	No	-			₹ 0	₹ 0	
3	Ankit Mehta	23-08-2026	₹ 74,919	₹ 74,919	Operational Creditor	Unsecured	-	No	-			₹ 0	₹ 0	
4	National Stock Exchange of India Limited	24-08-2026	₹ 5,05,289	₹ 4,42,289	Operational Creditor	Unsecured	-	No	-			₹ 63,000	₹ 0	
5	Shri Rishabh Polyplast	24-08-2026	₹ 1,44,56,776	₹ 98,32,041	Operational Creditor	Unsecured	-	No	-			₹ 25,231	₹ 45,99,504	
6	M/s. Kataria Plastics Private Limited	25-08-2026	₹ 1,36,42,700	₹ 1,36,37,093	Operational Creditor	Unsecured	-	No	-			₹ 5,608	₹ 0	
7	Brick N Beam Projects Pvt. Ltd.	25-08-2026	₹ 8,25,673	₹ 5,26,536	Operational Creditor	Unsecured	-	No	-			₹ 2,99,137	₹ 0	
8	M M Shaikh & Co	25-08-2026	₹ 6,72,500	₹ 6,55,500	Operational Creditor	Unsecured	-	No	-			₹ 17,000	₹ 0	
9	M/s. Brick N Beam	25-08-2026	₹ 14,60,807	₹ 14,55,575	Operational Creditor	Unsecured	-	No	-			₹ 0	₹ 5,232	
10	Acumen Structures Private Limited	25-08-2026	₹ 48,21,244	₹ 40,81,989	Operational Creditor	Unsecured	-	No	-			₹ 0	₹ 7,39,255	
11	Sanjari Test House	25-08-2026	₹ 6,31,137	₹ 5,91,575	Operational Creditor	Unsecured	-	No	-			₹ 39,562	₹ 0	
12	Maashitla Securities Private Limited	09-09-2026	₹ 1,16,840	₹ 99,292	Operational Creditor	Unsecured	-	No	-			₹ 7,560	₹ 9,988	
13	Govind Naranbhai Chavda	22-09-2026	₹ 3,38,143	₹ 0	Operational Creditor	Unsecured	-	No	-			₹ 3,38,143	₹ 0	
14	Central Depository Services (India) Limited	07-10-2026	₹ 99,190	₹ 53,100	Operational Creditor	Unsecured	-	No	-	-	-	₹ 46,090	₹ 0	
Total			₹ 5,25,22,810.09	₹ 4,33,20,703.65								₹ 9,18,832	₹ 82,83,275	

Notes:

1. An application under Section 19(2) of the IBC bearing Diary No. 2401105/02913/2026 has also been filed detailing the events of non-cooperation by Suspended Board of Directors.
2. All claims have been provisionally admitted on the basis of submitted proof by claimants . No Records have been received from the ex-management of the Corporate Debtor. Claims shall be further verified subject to the provision of such records by the ex-management of the Corporate Debtor, or receipt of further information / documents from the claimants. The CoC may undergo change subject to the verification and collation of claims which is an ongoing process.
3. As per Regulation 14 of IBBI (CIRP) Regulations, 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.
4. The claims admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.



Mr. Ajit Gyanchand Jain
(Interim Resolution Professional)
IBBI Registration No. IBBI/PA-001/IP-P00368/2017-18/10625
In the matter of Teerth Gopicon Limited
A.F.A valid till 31.12.2026